

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/2372/A

From :- Shri M. K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the 23rd April, 2018.

Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.MACT/N/835, dtd. 20.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 19.04.2018 along with headquarter leave permission w.e.f. the morning of 19.04.2018 till the morning of 20.04.2018 has been ~~granted~~ rejected.

Yours faithfully,


REGISTRAR (VIGILANCE)

23/4/18

21-4-18